

Securities Appellate Tribunal  
THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer  
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :20/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURT CODE- MENTION2006-AT11A.M.**

**838-ADMISSION-COURT CODE- GOLDENAO-11.05 AM**

1	Misc. Application	562/2022	MR. PRADEEP KAPOOR-EXEMPTION Vs. SEBI	CS ANISH SHAH
(Main Matter Number :SEBI Appeal/0000288/2022)				

	SEBI Appeal	288/2022	MR. PRADEEP KAPOOR Vs. SEBI	CS ANISH SHAH
Sub Matter :	Misc. Application/0000562/2022			

2	SEBI Appeal	289/2022	MRS. MEETA KAPOOR Vs. SEBI	CS ANISH SHAH
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**210-ADMDISPOSAL-COURT CODE- FALSE REPORTING- AT11.07AM**

3	SEBI Appeal	58/2019	Mr. Vijayraj Surana Vs. SEBI	Joby Mathew and Associates
Sub Matter(Disposed) :	Misc. Application/0000737/2021			
Sub Matter(Disposed) :	Misc. Application/0000047/2021			
Sub Matter(Disposed) :	Misc. Application/0001171/2021			

	SEBI Appeal	333/2020	VIJAYRAJ SURANA Vs. SEBI	JOBY MATHEW AND ASSOCIATES ANUBHAV GHOSH, ADVOCATE-THE LP
Sub Matter(Disposed) :	Misc. Application/0000048/2021			

**315-ADMDISPOSAL-CODE- CIRCULAR VIOLATIONS- AT11.09AM**

4	SEBI Appeal	4/2020	Shaswat Stock Brokers Pvt. Ltd. Vs. SEBI	Monaal J.Davawala,Advocate
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	100/2020	ACML Capital Markets Ltd. Vs. SEBI	i/b Corporate Law Chambers India i/b The Law Point

**365-DISPOSAL-CODE-RECONSIDEREDCOMPLAINT-AT11.11AM**

5	SEBI Appeal	2/2021	CAIRN UK HOLDINGS LIMITED Vs. SEBI AND ANR.	S and R Associates
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**310-DISPOSAL-REGISTRATIONCERTIFICATE-AT-11.13AM**

6	Misc. Application	789/2021	COMPUTECH SHARECAP LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES MANSUKHLAL AND HIRALAL AND CO
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(Main Matter Number :SEBI Appeal/0000445/2021)

11	SEBI Appeal	445/2021	COMPUTECH SHARECAP LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES MANUSKHLAL AND HIRALAL AND CO.
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Sub Matter : Misc. Application/0000789/2021

**401-DISP-PASSWORD-PREFALLOTMENT-11.15 AM**

7	Misc. Application	806/2021	Mohan Lall Chauhan Vs. SEBI	For Shah and Ramaiya Chartered Accountants
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(Main Matter Number :SEBI Appeal/0000516/2021)

	SEBI Appeal	475/2021	Pawan Kumar Ruia Vs. SEBI AND ANR.	R. Bhargavan And Associates Mansukhlal Hiralal & Co-RES. NO.1
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Sub Matter(Disposed) : Misc. Application/0000732/2021

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	516/2021	Mohan Lall Chauhan Vs. SEBI AND ANR.	Shah and Ramaiya Chartered Accountants Mansukhlal Hiralal & Co- RES. NO.1
Sub Matter :		Misc. Application/0000806/2021		

**54-DISPOSAL-COURTCODE-SUNRISEWTM-AT11.17AM**

8	SEBI Appeal	703/2021	Surenderkaur Paramjeet Panesar Vs. SEBI	Mr. Prakash Shah, Advocate
	SEBI Appeal	704/2021	Paramjitsingh C. Panesar Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	705/2021	Satnamsingh Panesar Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	706/2021	Priya Kamal Kataria Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	707/2021	Avtarkaur S. Panesar Vs. SEBI	Prakash Shah and Associates

**541-DISPOSAL-COURTCODE-ADFBUYBACK-11.17AM**

9	SEBI Appeal	606/2021	MS. NAVINCHANDRA AND ORS. Vs. SEBI	PALLAVI MEHTA Somandy AND Associates Advocates
Sub Matter(Disposed) :		Misc. Application/0001162/2021		
Sub Matter :		Misc. Application/0001311/2021		
	Misc. Application	1311/2021	Pallaci N.Mehta and Others- delay in filing reply Vs. SEBI	Burzin Somandy, Advocate
(Main Matter Number :SEBI Appeal/0000606/2021)				

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CIVIL CAUSE LIST OF DATE :20/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>641-DISPOSAL-COURTCODE-SVAML0DR-AT 11.21A.M.</u></b>				
10	SEBI Appeal	801/2021	SVAM SOFTWARE LIMITED AND ORS. Vs. SEBI	Juris Matrix Partners LLP  Mansukhlal Hiralal and Co.
Sub Matter(Disposed) : Misc. Application/0001383/2021				
Sub Matter(Disposed) : Misc. Application/0000104/2022				
<b><u>755-ADMISSION-COURTCODE-TELEDATAGDR-AT11.23AM</u></b>				
11	SEBI Appeal	164/2022	K. PADMANABHAN Vs. SEBI	Iyer and Thomas
Sub Matter(Disposed) : Misc. Application/0001356/2021				
	SEBI Appeal	165/2022	N. SAKTHIVEL Vs. SEBI	Iyer and Thomas
Sub Matter(Disposed) : Misc. Application/0001357/2021				
	SEBI Appeal	166/2022	M.S. RAMAKRISHNAN Vs. SEBI	Iyer and Thomas
Sub Matter(Disposed) : Misc. Application/0001365/2021				
	SEBI Appeal	167/2022	G. JAGADISH Vs. SEBI	Iyer and Thomas
Sub Matter(Disposed) : Misc. Application/0001386/2021				